

12.22 hrs

SCHEDULED CASTES AND SCHEDULED TRIBES (PREVENTION OF ATROCITIES) BILL*

[English]

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE (DR. RAJENDRA KUMARI BAJPAI): I beg to move for leave to introduce a Bill to prevent the commission of offences of atrocities against the members of the Scheduled Castes and the Scheduled Tribes, to provide for Special Courts for the trial of such offences and for the relief and rehabilitation of the victims of such offences and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to prevent the commission of offence of atrocities against the members of the Scheduled Castes and the Scheduled Tribes, to provide for Special Courts for the Trial of such offences and for the relief and rehabilitation of the victims of such offences and for matters connected therewith or incidental thereto."

The motion was adopted

DR. RAJENDRA KUMARI BAJPAI: In introduce the Bill.

12.23 hrs.

[SHRI SHARAD DIGHE *in the Chair*]

MATTERS UNDER RULE 377

[Translation]

- (i) **Demand for setting up an Industrial Growth Centre near Mirzapur (U.P.)**

SHRI UMAKANT MISHRA (Mirzapur): My constituency Mirzapur (U.P) is a no-

industry area. A new district Sonbhadra has been created after the bifurcation of Mirzapur district. The remaining part of Mirzapur district, Gyanpur and Bhadohi areas. of Varanasi district and Meja area of Allahabad district have been no-industry areas and continue to remain as such. All the industries of Mirzapur district now fall in Sonbhadra district. Hence the people of Mirzapur and its adjoining areas are migrating to Bombay, Calcutta, Delhi and Southern States etc. in search of employment resulting in desertion of Mirzapur city and its adjoining areas for lack of industries. On a number of occasions I have made a demand that some big industry should be set up in the adjoining areas of Mirzapur city but it has remained unheeded. I have come to know that industrial growth centres are being set up in industrially backward districts and areas of Uttar Pradesh. Several industries in the public, private or cooperative sectors are proposed to be set up in and around these centres.

It is my humbly request to the Government of India that an industrial growth centre may be set up near Mirzapur so that Mirzapur, Bhadohi, Gyanpur and Meja tehsil of Allahabad district may develop industrially and the people of this areas are able to get employment. I hope it will certainly receive your attention.

- (ii) **Demand for nationalisation of the Orissa Mineral Development Company Ltd., Thakurani (Orissa)**

**SHRI HARIHAR SOREN (Keonjhar): About 2,000 workers engaged in Iron Ore and Manganese Mines owned by Orissa Mineral Development Company Ltd., Thakurani are facing a lot of difficulties as they are not getting regular wages, bonus and other facilities which they are supposed to get from the employer. The company had several business organisations which have been established in different parts of the country. All other commercial organisations earlier owned by the company have been taken over by the Government except the Thakur-

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**Translation of the matter originally raised in Oriya.